

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.262 of 2013

Wednesday this the 16th day of April 2014

C O R A M :

**HON'BLE Mr.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Ms.MINNIE MATHEW, ADMINISTRATIVE MEMBER**

Birjesh Kumar,
S/o.Ramyan Shah,
Working as Permanent Way Supervisor,
Southern Railway, Alapuzha.
Residing at Railway Quarters,
Cherthala, Alapuzha – 688 524.

...Applicant

(By Advocate M/s.Varkey & Martin)

V e r s u s

1. Union of India represented by General Manager,
Southern Railway, Park Town, Chennai – 600 003.
2. The Divisional Personnel Officer,
Southern Railway, Trivandrum – 695 014. ...Respondents

(By Advocate Mr.P.Haridas)

This application having been heard on 16th April 2014 this Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Mr.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration today, learned counsel for the applicant submits that the respondents have passed orders granting the relief sought for and, therefore, the Original Application has become infructuous.

Ub

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2. The above submission is recorded. The Original Application is closed as infructuous.

(Dated this the 16th day of April 2014)

Minnie Mathew
MINNIE MATHEW
ADMINISTRATIVE MEMBER

MMW
JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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